10,11

## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

IA 325/2017 in C.P. No. 7/441/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.10.2017

Name of the Company:

Hussain Sheth & Sons (Shipbreakers) Pvt. Ltd.

Section of the Companies Act:

Section 233-B (7) r/w 441 of the Companies

Act, 2013

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1 VINIT NAGAR

Pcs

ORDER

Learned PCS Mr. Vinit Nagar i/b Dave Nagar & Associates present for Applicant/Original Petitioner. None present for ROC in IA 325/2017.

Copy of application served on ROC informing the date of hearing also.

Proof of service filed.

Heard arguments of learned PCS for applicant.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 11th day of October, 2017.